

Category	Number
MIG	7580
HIG	3007
Upgraded (R)	—
Upgraded (U)	324
Total :	43172
Plots sanctioned—	19033

(ii) Individual Housing Under HUDCO Niwas:

No. of applications approved	— 68
Loan sanctioned	— Rs. 1.67 crores

Dual pipeline system for Dwarka

2848. SHRI KARNENDU BHATTACHARJEE: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state :

(a) whether the Delhi Development Authority is installing dual pipeline system for Dwarka sub city flats;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is a fact that there is acute shortage of sweet water used for drinking purpose in Dwarka;

(d) if so, the steps to augment the supply of water in the area; and

(e) The steps proposed to be taken to ensure that no mixing of water to be supplied takes place in the two type of pipes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN) : (a) and (b) The Delhi Development Authority has reported that dual pipeline system in the new houses in Dwarka Sub-city is being installed since Delhi Jal Board is not able to meet 100% requirement of water on account of non-release of raw water by the neighbouring States of Haryana and U.P. The water for drinking and cooking purposes will be supplied only in the kitchen while water for flushing, washing and other domestic purposes will be supplied in WC & bathroom through overhead tanks from tube-well sources.

(c) and (d) Delhi Jal Board (DJB) has reported that they are supplying 2.5 to 3 Million Gallons per day (MGD) for Dwarka area from its 40 MGD Nangloi Water Treatment Plant which is functioning at half the capacity on account of non-availability of raw water from Haryana. To augment the supply of water in Dwarka area, Delhi Jal Board has a long term plan to set up 40 MGD Water Treatment Plant at Dwarka for which DDA has identified the land. Raw water for this plant will be available from the saving of seepage losses of water after the construction of parallel canal channel from Munak to Haiderpur for which the work has been taken in hand. The construction of channel will take about 3 years. Rain water harvesting and recharging of aquifer/ground water source are also being undertaken with a view to augment the water supply from tube wells.

(e) The DDA proposes to construct separate reservoirs for drinking and domestic use of water. Water is proposed to be supplied by two separate lines having different colour codes so that there is no mix-up.

Electrical wiring in Government Quarters in Laxmi Bai Nagar

2849. SHRI P. PRABHAKAR REDDY: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state :

(a) whether Government are aware that the electrical wirings of Government quarters in Laxmibai Nagar, New Delhi are in a bad shape;

(b) if so, the steps Government propose to replace these wiring;

(c) whether it is a fact that the installation of MC board, power points and tube light points are not provided in that colony; and

(d) if so, the reasons therefor and by when the MC board and power points be provided in this area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN) : (a) The quarters in Laxmi Bai Nagar were constructed in 1955, The electrical wiring in these quarters is thus quite old but generally in satisfactory working condition.

(b) Rewiring is done where the condition of the wiring warrants replacement.

(c) and (d) Light/power points were provided in these quarters as per the norms prevailing at the time of construction. Distribution Boards with MC. Boards have now been provided in all the quarters.